<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 97 OF 2017 & IA NO. 158 OF 2017

Dated: 7th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)

In the matter of :

Mangalore Minerals Pvt. Ltd.	Applicant(s)	
Petroleum & Natural Gas Regul	Versu atory	IS Board & OrsRespondent(s)
Counsel for the Applicant(s)	:	Mr. Piyush Joshi Ms. Maulishree Gupta
Counsel for the Respondent(s)	:	Mr. Sumit Kishore for R.1

<u>ORDER</u>

Learned counsel for the respondents seek two weeks time to file reply. They may file the same on or before 24.07.2017 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 16.08.2017 after serving copy on the other side.

List the matter on <u>11.08.2017.</u>

(B.N. Talukdar) Technical Member (P&NG) Ts/vg

(Justice Ranjana P. Desai) Chairperson